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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/229/2016
NAME OF THE PETITIONER(S) : The Oriental Insurance Company Limited
NAME OF THE RESPONDENT(S) : M/s MRF Limited & 2 others
UNDER SECTION : 58/59 of CA, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. For Mr. T.K. Bhaskar
Shwetha Vasudevan

counsel for
R1



2. CA Komal Agarwal

AR / Petitioner

Cons Agt

ORDER

Counsel for the petitioner present. Counsel for respondents also present. Counsel for the petitioner has filed written submissions. That is taken on record. A copy of the same is also served to the other side. The counsel for respondent prayed time for filing the written submissions. At request time is enlarged. Put up on **09.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)